SENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Vivid Colors Pvt Ltd.		
	-Vs-		
, is	Jenson & Nicholson (India) Ltd		
Under Section	7		
	IBC	1 - 15 - 15 - 5	Cianaturo with
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1 - SACHIN	KUMAR 1	Res-JNIL	Sacher Kund
2 SURENDRA	7 KUMAR ARU	90	Surendseiker
A RUIND GU	P7A Adu	Vivid Colons Prt. Ltd.	Agril (7:7)=

## ORDER

The Ld. Counsel for the Corporate Debtor is present.

The Interim Resolution Professional has filed the progress report on 13-09-2017.

The Insolvency Resolution application has been initiated under Section 7 of the Insolvency & Bankruptcy Code, 2016 and has been admitted on 07-08-2017.

List on 17-11-2017 for filing of further progress report by the Interim Resolution Professional.

(Jinan KR) Member(J) (Vijai Pratap Singh) Member(J)